

(1)

Declaration of Assets and Liabilities

Year: 2022-2023

I, **AKHILESH KUMAR SINGH**, son/daughter/S/O **LATE GHANSHYAM SINGH**, aged 46 years, belonging to **GOVERNMENT** service and presently working as **SECURITY GUARD BIHAR LEGISLATIVE ASSEMBLY, PATNA** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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10/02/23

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name	Dependant-4 Etc Name
(i)	Cash	5,35,500/-	RINKU DEVI	ANJALI KUMARI	ABHISHEK KUMAR	ANKITA KUMARI	AMISHA KUMARI
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-SAVING ACCOUNT B.V.M PATNA	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC POLICY RS 75000/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HERO GLAMOUR BR01DA-1094 VALUE-50000/-	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	GOLD-20GM VALU 117000/- SILVER 200 GM VALUE 11500/-	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	LED T.V FREZ KENT R.O GIJAR VALUE 60000/-	NIL	NIL	NIL	NIL	NIL

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Dated 01/02/2023

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land Location(s) Survey number(s) - Extent (Total measurement) -Current market value	PETERAL PROPERTY ½ ACERE	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HAJIPUR 519 KHESHRA NO-1498 3.¼ DISMIL 700000/-	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) Extent (Total measurement) Current marketvalue	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. Location(s) -Survey /door number(s) Extent (Total measurement) Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL

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	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	COPS1067K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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(DD/MM/YYYY)

Class/Group :-

C

 :- (A/B/C)

Cadre :- SECURITY, BIHAR LEGESLATIVE, ASSEMBLY PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Architosh Kumar Singh

Dated 01/02/2023

VAISHALI

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Akhilesh Kumar Singh

Name of Employee: AKHILESH KUMAR SINGH

Place: PATNA

Designation: SECURITY GUARD

Date: 01/02/2023

Department: MARSHAL BRANCH BIHAR LEGESLATIVE
ASSEMBLY PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Akhilesh Kumar Singh

Dated 01/02/2023